## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP NO. 80(ND)/2014 RT CP No.33/Chd/Pb/2016

M/s Avigo Tr	ustee Co.	Pvt.	Ltd.	&	Ors.
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...Petitioners

Versus.

M/s BBF Industries Ltd. & Ors.

...Respondents

Present:

Mr. Aditya Tiwari, Advocate for petitioners.

Ms. Sonia Bansal, Company Secretary for respondent No. 1.

The matter be submitted to the Hon'ble President, Principal Bench, National Company Law Tribunal, New Delhi with a request to transfer the same to some other Bench of which one of us [Ms Deepa Krishan Member (Technical)] is not a Member. The record be sent immediately.

(Justice R.P. Nagrath) Member (Judicial)

(Deepa Krishan)

Member(Technical)

April 24, 2017